

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:5484
ANSWERED ON:13.12.2010
ALLOCATION OF MOBILE NUMBERS
Hussain Shri Syed Shahnawaz

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Telecom Regulatory Authority of India (TRAI) has suggested to impose duty on the service providers for allocation of mobile numbers to them;
- (b) if so, whether the service providers have been allocated the mobile numbers free of cost;
- (c) if so, the details thereof;
- (d) whether the service providers would be encouraged for the efficient utilization of mobile numbers by charging of duty from them;
- (e) if so, the details thereof; and
- (f) the time by which it is likely to be implemented?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

- (a) Madam, Telecom Regulatory Authority of India (TRAI) has not suggested to impose duty on the service providers for allocation of mobile numbers to them.
- (b) & (c) Do not arise in view of (a) above. However, service providers are allocated the mobile numbers free of cost.
- (d) TRAI has not suggested that the service providers would be encouraged for efficient utilization of mobile numbers by charging of duty from them. Also, the Government has no proposal at present to charge duty from the service providers.
- (e) & (f) Do not arise in view of (d) above.